

# **Central Administrative Tribunal Principal Bench**

**OA No.894/2018**

New Delhi, this the 23<sup>rd</sup> day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Smt. Anupam Malik, Aged about 28 years  
(Roll No.2201561071 & ID No.2404)

Wife of Sh. Ishwar Singh  
D/o Sh. Om Singh Malik  
R/o House No.3320, C-Block, Sector-10  
Urban Estate, Jind(Haryana). ...Applicant

(By Advocate: Shri Yogesh Kumar Mahur)

## Versus

1. Staff Selection Commission  
Through the Chairman  
S.S.C. Block No.12, CGO Complex  
Lodhi Road, New Delhi-3.
2. Regional Director, NR  
Block No.12, CGO Complex  
Lodhi Road, New Delhi-110003. ....Respondents

(By Advocate: Ms. Harvinder Oberoi)

## **ORDER (ORAL)**

## **Justice Permod Kohli :-**

The applicant has challenged the validity of the notice dated 17.07.2014 whereby he was asked to show cause within ten days in respect to the allegations contained therein, to which he responded within the specified time vide his reply dated 28.07.014. The respondents did not pass any

order thereon. The applicant thereafter made the Annexure A-3 representation dated 14.10.2017 followed by another reply dated 15.02.2018. The respondents have not taken any decision on the show cause notice issued to him in the light of the reply filed by the applicant.

2. Learned counsel appearing for the applicant also relies upon judgment dated 19.12.2014 passed by the Hon'ble High of Delhi in WP(C) No.9055/2014-**Staff Selection Commission and Anr. Vs. Sudesh.** It is stated that this judgment has been affirmed by the Hon'ble Supreme Court with the dismissal of the SLP vide order dated 19.07.2017. Copies of these orders have been placed on record.

3. In view of the above circumstances, this OA is disposed of at the admission stage itself with a direction to the respondents to take decision on the show cause notice issued to the applicant in the light of the reply given by him and the judgment referred to hereinabove within a period of two months from the date of receipt of a copy of this order by passing a reasoned and speaking order.

**(Uday Kumar Varma)**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

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